

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/13/2016
NAME OF THE PETITIONER(S) : Argus Enterprises (P) Ltd. and 1 others
NAME OF THE RESPONDENT(S) : AIKI Logistics Private Limited and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

①. M. Roshan Ali	Respondent 3	H. R. A.
For Harishankar Moni		
②. Roshan V.	R 2	R

ORDER

Matter is called. No representation on behalf of the Petitioner. Counsel for the Respondent present. Matter is adjourned for the presence of the Petitioner, failing which appropriate order will be passed. Put up on **21.12.2017 at 10.30 A.M.**


MEMBER (JUDICIAL)

ghk